

partment. The possibility of obtaining increased supply of raw material continues to be explored.

Collection of Water Charges by D.M.C.

7878. SHRI R. L. P. VERMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the circumstances under which the system of collection of water charges bills by Municipal Corporation of Delhi through the banks was discontinued;

(b) whether Government are aware that people have to wait in lines for hours together to pay their bills in the Delhi Municipal Corporation offices resulting in loss of million of man-hours;

(c) whether Government propose to revert to the old system of collection of water charges through the banks for the convenience of public; and

(d) if not, the reasons therefor?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Delhi Water Supply and Sewage Disposal Undertaking of the Municipal Corporation of Delhi has informed that the system of collection of water charges through the banks has not been discontinued.

(b) The Delhi Water Supply and Sewage Disposal Undertaking has denied that the people have to wait for hours together to pay their water bills.

(c) Does not arise.

(d) Does not arise.

Development of Land under Rohini Scheme

7879. SHRI RAGHUNATH SINGH VERMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) how long it will take for the D.D.A. to develop land for allotment of plots under the Rohini Scheme; and

(b) when the first announcement for allotment of plots under the scheme is likely to be made?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Development work is spread over a period of about Five years.

(b) During the current year

Annual Adjustment Accounts of Aided Schools

7880. SHRI S. B. SIDNAL: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the number of aided senior secondary schools in Delhi;

(b) the number of such schools who have submitted their annual adjustment accounts for the year 1978-79 to the Directorate of Education, Delhi Administration;

(c) the number of such schools who have submitted their annual adjustment accounts for 1978-79 but who have not been released the adjustment grants for that year so far; and

(d) the reasons for not releasing the grant?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) 196.

(b) 188.

(c) 143.

(d) The adjustment grant could not be finalised by the Delhi Administration for want of certain relevant documents/information which the schools were required to furnish. All efforts are being made by the Delhi Administration to obtain the information from the defaulting schools to finalise the cases as early as possible.